

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:9
ANSWERED ON:13.03.2012
CROP INSURANCE SCHEME
Meghwal Shri Arjun Ram

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the number of farmers benefited under the crop insurance scheme and seasonal crop insurance scheme during the last three years, State-wise;
- (b) whether the benefits of the above two insurance schemes have also accrued to the farmers who have not availed any bank loan;
- (c) if so, the number of such farmers, State-wise;
- (d) whether any proposal to recognize the panchayat as a unit under the twin insurance schemes is under consideration of the Government; and
- (e) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) to (c): Ministry of Agriculture, Department of Agriculture & Cooperation is implementing four crop insurance schemes i.e. National Agricultural Insurance Scheme (NAIS), Pilot Modified National Agricultural Insurance Scheme (MNAIS), Pilot Weather Based Crop Insurance Scheme (WBCIS) and Pilot Coconut Palm Insurance Scheme (CPIS) in the country. Details of farmers covered/benefited are at Annexure-I to IV.
- (d) & (e) : Based on the recommendations of Joint Group and views of the Stakeholders, existing National Agricultural Insurance Scheme (NAIS) has been modified by incorporating various improvements including reduction in insurance unit area to village/village panchayat level for major crops. Modified NAIS has been approved by Government of India for implementation in 50 districts from Rabi 2010-11 on pilot basis.